**Annexure - A**

**APPLICATION FOR DEPUTATION TO**

**INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA,**

**HYDERABAD**

**\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_**

Recent passport size photograph

**PART I**

Grade applied for:

Skill Stream:

**(A)** **Personal details**

|  |  |  |
| --- | --- | --- |
| S. No | Details |  |
| 1 | Name in Full (In Block Letters) |  |
| 2 | Father’s / Husband’s Name |  |
| 3 | Gender (M/F/T) |  |
| 4 | Date of birth |  |
| 5 | Age as on 04.10.2019 |  |
| 6 | Organization in which working |  |
| 7 | Office Address & Telephone Nos. |  |

**(B) Qualifications**

1. Educational Qualifications (Graduation onwards):

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| Examinations passed | University/ Institute | Year of Passing | Duration of Course | Percentage of Marks |
|  |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |

2. Professional qualification/s

|  |  |  |  |  |
| --- | --- | --- | --- | --- |
| Examinations passed | University/ Institute | Year of Passing | Duration of Course | Percentage of Marks |
|  |  |  |  |  |
|  |  |  |  |  |
|  |  |  |  |  |

**(C) Experience details starting from present to previous** (If needed, enclose a separate sheet duly authenticated by your signature):

|  |  |  |  |  |  |  |
| --- | --- | --- | --- | --- | --- | --- |
| **Name and Address of the Employer** | **Designation** | **Scale (i.e. V,IV,III,II)** | **Job Profile** | **Period** | | **Total Duration in**  **Years, Months** |
| From  (DD-MM-YYYY) | To  (DD-MM-YYYY) |
|  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |

**C.1 Total Experience (in years & months) :……………………………………………**

**(D) Others**

|  |  |  |
| --- | --- | --- |
| Sl. No | Details |  |
| 1 | Details of proficiency in Insurance/Financial sector Regulations |  |
| 2 | Details of proficiency in computer skills |  |
| 3 | Any other relevant information, which you wish to furnish |  |

**(E) Suitability**

|  |  |
| --- | --- |
| Please state briefly how you find yourself best suitable for the post applied for |  |
|  |
|  |
|  |

**(F) Address for communication**

|  |  |
| --- | --- |
| Postal Address (in capital letters) | E-Mail |
|  |  |
|  |
|  |
| State: | Mobile No. |
| Pin Code: |  |

**DECLARATION**

1. I hereby declare that the all the statements made in this application are true, complete and correct to the best of my knowledge and belief.
2. I declare that
3. I have not been, at any time, convicted by a court in India for any offence involving moral turpitude.
4. No proceedings in respect of an offence alleged to have been committed by me are pending before any court in India.
5. No warrant or summons for the appearance, or a warrant for arresting me has been issued by a court and no order prohibiting me from departure from India has been issued by any court.

3. I understand that any incorrect information furnished by me is found to be false or that does not satisfy the eligibility criteria will lead to my disqualification from the selection process and my candidature/appointment is liable to be cancelled / terminated.

4. I agree and declare that my admission to the interview is strictly provisional. The mere fact that the call letter for interview has been issued to me does not imply that my candidature has been finally cleared by IRDAI and further it does not entitle me for deputation in IRDAI.

5. I understand and agree that in case my candidature for the grade applied for is cancelled by IRDAI for the reason of false information given by me, I will not be entitled to apply for any grade in IRDAI.

Date:

Place: (Signature of the Applicant)

**PART II**

**Certification from the Organization where the Officer is presently working**

1. Certified that the information/details provided in the above application by the applicant are true and correct as per records. He/ She fulfils the eligibility criteria as prescribed for the grade applied for by him/her.
2. It is also certified: -

(i) That there is no vigilance / disciplinary case or criminal case pending or contemplated against Shri / Smt./ Ms.\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_\_

(ii) That his / her integrity is certified

(iii) That the photocopies of the ACRs / APAR for the last three years, i.e., 2016-17, 2017-18 and 2018-19 are enclosed.

(iv) That no major / minor penalty has been imposed on him / her during the last ten years or a list of major / minor penalties imposed on him / her during the last ten years is enclosed (as the case may be).

1. If the Officer is selected for appointment on deputation in IRDAI, he/she will be relieved within 15 days of receiving the intimation from IRDAI.

(Signature of the Competent Authority

with Office seal)

Place: Name and Designation:

Date: Tel. No.:

E-mail id: